

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Civil Revision No.7 of 2021**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. A. Allam, Sr. Advocate
For the State : Ms Pinki Tiwary, A.C. to A.G.

Order No.02

Date: 03.09.2021

This case is taken up through video conferencing.

Mr. A. Allam, learned senior counsel for the petitioner undertakes to remove remaining defect(s), as pointed out by the office, by 9th September, 2021.

Put up this case under appropriate heading on 10th September, 2021.

Sanjay/

(Rajesh Shankar, J.)